GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4599
ANSWERED ON:23.04.2013
UDAAN SCHEME
Dhruvanarayana Shri R. ;Krishnaswamy Shri M.;Ponnam Shri Prabhakar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether the Government had cleared the norms to allow PSUs to take part in special industrial initiative for Jammu and Kashmir popularly known as Udaan Scheme; and
- (b) If so, the details thereof and the progress made so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a): Yes, Madam.
- (b): Participation of PSUs in the Scheme Udaan has been approved by competent authority subject to the condition that the entire cost of implementation of the Scheme will be borne by the PSUs under their Corporate Social Responsibility. Proposals of six PSUs (National Thermal Power Corporation, Oil & Natural Gas Corporation, Hindustan Aeronautics Limited, Bharat Heavy Electricals Limited, Canara Bank and Bharat Sanchar Nigam Limited) to train 3675 candidates over a period of 5 years have been approved. NTPC and BHEL have commenced training of first batch of candidates.